

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2058
ANSWERED ON:08.03.2000
TRAINING TO OBCS
P.D. ELANGO VAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have any special training programmes for Other Backward Castes enabling them to improve their socio-economic status;
- (b) if so, the details thereof;
- (c) the funds allocated for implementation of these programmes, State-wise and the target thereof;
- (d) the role of people`s representatives in these programmes;
- (e) whether the Union Government have received any reports from the State Governments with regard to the socio-economic status of the Other Backward Castes in the States; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
SMT. MANEKA GANDHI

(a) to (d) Following schemes/programmes are implemented by the Government forenabling the OBCs to improve their socio-economic status:-

- (i) Schemes for Grants in aid to NGOs for upgrading skill of OBCs as well as to enable them to take up income generating activities.
- (ii) Schemes for Pre-examination coaching for Other Backward Classes, underwhich coaching/training for competitive/entrance examinations is provided to candidates belonging to Other Backward Classes through assistance to coaching institutions of repute.
- (iii) The National Backward Classes Finance & Development Corporation

(NBCFDC)provides support for organizations of project linked training for upgradation of technical and entrepreneurship skill of persons belonging to Other Backward Classes.

These schemes are implemented through concerned State Governments/UTs and assistance is released on getting complete proposals. As such, State-wise allocation/targets are not fixed. Implementation of these schemes are monitored from time to time by various bodies, in which people`s representatives are also associated.

(e) No, Sir.

(f) Does not arise.